(d) and (e) The Government has issued advisory to all State Governments/UTs to take suitable preventive measures in and around foreign missions, tourist spots and community facilities frequented by foreigners to avoid any untoward incident. The States/UTs have also been advised to review intelligence about ISIS activities to identify plans, targets, areas vulnerable to attack by terrorist organizations and appropriate action be taken to neutralize potential threats, if any.

Three Bills passed by Manipur Assembly and its consequences

1198. SHRI RONALD SAPA TLAU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether nine innocent tribals were killed due to police firing on protestors against the passage of three controversial anti-tribal Bills by the Manipur Legislative Assembly on 31st August, 2015;

(b) if so, the details thereof;

(c) whether president of India has given his assent to the three bills; and

(d) the steps taken by Government to resolve the issue and the steps taken to protect the rights, especially land rights of the tribals of Manipur?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) As per information available, 9 persons were killed in police firing on protestors against the three Bills passed by the State Legislature on 31.8.2015 and reserved by the Governor of Manipur for President's assent namely (i) The Protection of Manipur People Bill, 2015 (ii) The Manipur Land Revenue and Land Reforms (Seventh Amendment) Bill, 2015 and (iii) The Manipur Shops and Establishments (Second Amendment) Bill, 2015. The Government of India is examining the proposed State Legislations, in consultation with the concerned Union Ministries/Departments.

Complaints of harassment of women in Delhi

1199. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the complaints relating to harassment of women in Delhi has gone up unabatedly, as per complaints reported at help lines;

(b) if so, the details thereof and the reasons therefor; and